

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP No.02/Chd/Hry/2018

In the matter of:

Keshav Generators Pvt.Ltd.

...Petitioner

Vs.

Registrar of Companies, NCT of Delhi & Haryana

...Respondent

Present:: None

The Hon'ble Member (Judicial) is on official tour, hence the matter is adjourned to 07.03.2018.

Sd/-
Court Officer

February 21, 2018
subbu